MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2023 HIGH COURT OF MEGHALAYA

ANNEXURE-II

Name of the State/UT	(Opening Ba	lance	Ins	titution du month		Dispo	osal Cases d month	9	Closin	ng balance of the mo			rease or dec cy vis a vis p month		100000000000000000000000000000000000000	osal of cases re than five	s which are	more		s which are ears old at month
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
of Meghalaya	777	142	919	65	14	79	80	27	107	762	129	891	-1.93%	-9.15%	-3.05%	11	0	11	76	2	78

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	